

Fourteenth Loksabha

Session : 5

Date : 22-08-2005

Participants : [Gangwar Shri Santosh Kumar](#)

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Title : Presentation of 16th report of the Business Advisory Committee.

13.19 hrs.

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SHRI SANTOSH GANGWAR (BAREILLY): I beg to present the Sixteenth Report of the Business Advisory Committee.

MR. SPEAKER: The other matters of urgent public importance, which I have admitted, will be taken up at the end of the day, as already decided.

Now, the House stands adjourned to meet again at 2.15 p.m.

13.20 hrs.

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*The Lok Sabha then adjourned for Lunch till fifteen minutes
past Fourteen of the Clock*[\[lh26\]](#).

14.20 hrs.

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The Lok Sabha re-assembled after Lunch at

twenty minutes past Fourteen of the Clock.

(Mr. Deputy-Speaker *in the Chair*)

MR. DEPUTY-SPEAKER: Now, item No. 20 - Matters under rule 377, may be treated as laid on the Table if the House agrees, and they would form part of the proceedings.

... (*Interruptions*)

SHRI PAWAN KUMAR BANSAL (CHANDIGARH): Sir, for Matters under rule 377, we wait for a week's time. If we just give a notice for 'Zero Hour', that is taken up. Here, we wait for the ballot because we want certain points to be raised. It is not just a matter of laying on the Table; there are certain matters concerning our constituencies which we want to raise. This is not a very good practice. I must say with all humility, this is not the right way of dealing with Matters under rule 377. Scrap Matters under rule 377; we would stop giving notices and start shouting during 'Zero Hour'. ... (*Interruptions*)

MR. DEPUTY-SPEAKER: The hon. Speaker has taken the decision. What can I do now?

... (*Interruptions*)

श्री थावरचंद गेहलोत (शाजापुर) : महोदय, हम पवन जी की बात का समर्थन करते हैं।...(व्यवधान)

SHRI PAWAN KUMAR BANSAL : Every time, this happens. So, what are we given this for? We wait for our turn and we wait for the ballot. This comes only according to the ballot. ... (*Interruptions*) और चीजों के लिए समय निकल जाता है लेकिन इसके लिए हम कह देते हैं कि 'laid on the Table'. Always this is the casualty.

उपाध्यक्ष महोदय : आज बिज़नेस बहुत सारे हैं।

...(व्यवधान)

उपाध्यक्ष महोदय : यदि हाउस एग्री करता है, तो हम 377 शुरू कर लेते हैं।

...(व्यवधान)

श्री पवन कुमार बंसल : उपाध्यक्ष महोदय, सभी माननीय सदस्य कह रहे हैं कि इसको टेकअप किया जाए।...(व्यवधान)

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI BIJOY HANDIQUE): It is not that it is always laid; it is also read. Today, we are hard pressed for time. ... (*Interruptions*)

श्री पवन कुमार बंसल : महोदय, एक सदस्य को केवल तीन मिनट का ही समय लगता है।...(ब्यवधान)

SHRI RAVI PRAKASH VERMA (KHERI): It would take only 15 minutes. We can extend the time of the House by 15 minutes. ... *(Interruptions)*

SHRI PAWAN KUMAR BANSAL : Sir, we can take it up at six o'clock. We would wait for that. We can take it up at the end of the day. Treat them like 'Zero Hour' matters. ... *(Interruptions)*

उपाध्यक्ष महोदय : आपका प्वाइंट एक्सेप्ट कर लिया गया है।